

(बोर्ड आफ डाइरेक्टर्स) के गठन और योजना की दूसरी बातों के लिये भी मंजूरी दे दी है

(ब) अभी तक किसी दूसरे इलाके से इस तरह का कोई और प्रस्ताव नहीं आया।

Upgrading of Madras City

- *108. { Shri G. Mohanty:
Shri Umanath:
Shri Rishang Keishing:
Shri Indrajit Gupta:

Will the Minister of Finance be pleased to state:

(a) whether Government are considering the question of upgrading Madras city to 'A' Class;

(b) the names of other cities that are under such consideration; and

(c) the criteria for classifying city as 'A' class city?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) to (c). According to the criterion adopted on the recommendation of the Second Pay Commission, cities with a population exceeding 20 lakhs have been classified as 'A' Class cities for the purposes of the grant of compensatory (city) and house rent allowances to the Central Government servants. Following the requests received for regrading certain cities, Government are examining whether any more suitable criterion apart from population can be evolved for this purpose.

Pre-Fab. Housing Factory

- *109. { Shri D. C. Sharma:
Shri Sidheshwar Prasad:
Shri Bhagwat Jha Azad:
Shri Mohan Swarup:
Shri Maheswar Naik:
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri P. E. Chakravarti:
Shri P. C. Borooah:
Shri Sarjoo Pandey:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is proposed to set up

another pre-fab. housing factory in Delhi; and

(b) if so, the stage at which the matter stands at present and the steps taken for its early set up?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) It is proposed to send, shortly, a team of officers to the U.S.S.R. and Czechoslovakia to inspect the types of prefabrication plants available there and negotiate the purchase of the most suitable type.

Private Finance Companies

- *110. { Shri Kapur Singh:
Shri Gulshan:
Shri Buta Singh:
Shri Narasimha Reddy:

Will the Minister of Finance be pleased to state:

(a) whether Government have regulated the activities of private finance companies;

(b) if so, the nature of regulation; and

(c) whether there is any limit beyond which they cannot charge interest on any investment?

The Minister of Planning (Shri B. E. Bhagat): (a) to (c). The scope and content of the question is not clear. Government however have currently under examination the working of certain types of Finance Companies.

Remittances from Abroad

*111. Shri Harish Chandra Mathur: Will the Minister of Finance be pleased to state:

(a) the remittances out of Indians' earnings abroad received in the country during each of the last five years;

(b) whether Government are aware of a wide-spread black-marketing of